IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A. No. 1243/93.   Dt. of Decision : 16-8-94.

Ch. A. Narayana   .. Applicant.

                            Vs

The Commissioner of Railway Safety,
Ministry of Civil Aviation,
SC Circle, S.D . Road,
Secunderabad - 500 371.   .. Respondent.

Counsel for the Applicant   : Mr. V.Venkateswara Rao

Counsel for the Respondent   : Mr. V. Bhimanna,Addl.CGSC.

CORAM:

THE HON'BLE SHRI JUSTICE V. NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

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O.A.NO.1243/93.
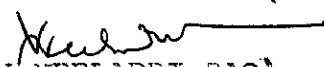
<u>JUDGMENT</u>　　·　　　　Dt: 16.8.1994

(AS PER HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICE CHAIRMAN)

Heard Shri V.Venkateswara Rao, learned counsel
for the applicant and Shri V.Bhimanna, learned standing
counsel for the respondents.

2.　　　This OA was filed praying for setting aside the
order No.2/SC/6/III, dated 1.10.1993 of the Respondent
by declaring it as illegal, arbitrary and unconstitutional
and violative of principles of natural justice and for
a consequential declaration that the applicant is
entitled to continue in service as Peon in the office
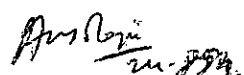of the respondent with all consequential benefits.

3.　　　The grounds on which the order terminating the
services of the applicant is challenged are similar to
the grounds on which the order terminating the services
of the applicant in OA 1242/93 is challenged.　We
dismissed the OA 1242/93 today.　For the reasons stated
therein, this OA also is liable to be dismissed and
accordingly it is dismissed.　No costs.

(R.RANGARAJAN)　　　　　　　　　(V.NEELADRI RAO)
MEMBER(ADMN.)　　　　　　　　　 VICE CHAIRMAN

DATED: 16th August, 1994.
Open court dictation.

Deputy Registrar CS

vsn

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE-CHAIRMAN

AND

THE HON'BLE MR.R.RANGARAJAN ∵ M(R.E.IN)

DATED: 16 - 8 - 1994

ORDER/JUDGMENT

M.A.No./R.A/C.A.No.

                    in

O.A.No. 1243/93.

(T.A.No.   (W.P.NO

Admitted and Interim directions
Issued.

Allowed.

Disposed of with directions.
Dismissed

Dismissed as withdrawn
Dismissed for Default.
Ordered/Rejected
No order as to costs.

pvm